NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.60/BB/ 2017	-	For compli-ance	Rule-6 of IB	Rajratan Global Wire Ltd. Vs Falcon Tyres Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1,	Sangeetha for CCI-Legal	Operational Creditor	Brien

ORDER

Counsel for Petitioner is present. Counsel for Respondent is absent. Objections are not filed. List it on 20/10/2017.

Mambon (T)

Member (J)